IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI PRINCIPAL BENCH

(IB)-494(PB)/2017

IN THE MATTER OF:

Reliance Commercial Finance Ltd.

Applicant/Petitioner

Vs.

Noble Resourcing Business and Solutions Pvt. Ltd. Respondent

Order under Section 7 of Insolvency & Bankruptcy Code, 2016

Order delivered on 29.11.2017

Coram:

CHIEF JUSTICE (Retd.) M.M.KUMAR Hon'ble President

Ms. Deepa Krishan Hon'ble Member (T)

For the Petitioner/Applicant For the Respondent

ORDER

Affidavit of service be filed within a week.

List for arguments on 18th December, 2017.

(CHIEF JUSTICE M.M.KUMAR)
PRESIDENT

(DEEPA KRISHAN) MEMBER(TECHNICAL)

29.11.2017 V.Sethi